

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/855(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For Resolution Professional
Mr. Jishnu Chowdhury, Adv.
Mr. Viuram Wadehra, Adv.
Ms. Aasia Hasan, Adv.
Mr. P. Choudhury, Adv.

Mr. Sanjeev Sharm, Adv.] For Special Resolution Applicant
Mr. Dwaipayan Mallick, Adv.
Ms. S. Saud, Adv.
Ms. Vaishali Goel, Adv
Ms. Sweta Chakraborty, Adv.

Mr. Anuj Singh, Adv.] For Intervener/Applicant
Mr. Aman Agarwal, Adv.
Mr. A. K. Rai, Adv.
Ms. Nakhat Hussain, Adv.

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. IA(IBC)/855(KB)2024
 - a. This IA has been filed by the Resolution Professional for taking on record the Progress Report which is at Page no.15 onwards. This IA is accompanied by an affidavit of Resolution Professional which is at Page no.13 to 15. The Progress Report is taken on record the this IA is accordingly allowed and disposed of to the extent on record.
3. Post this matter on **08.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**